

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER -01

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE MANOJ KUMAR TIWARI  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TRANSFER APPLICATIONS (CIVIL & CRIMINAL), WRIT PETITION MISC. SINGLE UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA, CIVIL CONTEMPT PETITIONS UP TO THE YEAR 2022, WRIT PETITIONS SERVICE SINGLE UPTO THE YEAR 2020, APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 UPTO THE YEAR 2021 AND WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 & 227 OF THE CONSTITUTION OF INDIA UPTO THE YEAR 2021- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* FRESH CASES FOR ADMISSION *</b>				
1	C24/115/2024	SHIVAM KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	HARSH TANEJA M K RAY	C.S.C.
2	C24/118/2024	NISHA ARYA Versus BALDEVI KAUSHIK	SHEETAL SELWAL	
3	WPMS/1824/2024	UTTARAKHAND GRAMIN BANK Versus MS SHRIPATI BEVERAGES PRIVATE LITD AND OTHERS	MAHENDRA SINGH RAWAT	
		WITH IA/1/2024 FOR STAY APPLICATION IA/2/2025 FOR EXEMPTION APPLICATION		
4	WPMS/1885/2024	LAXMAN SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	MOHD MATLUB	C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION		
5	WPMS/3109/2024	SURRISH CHASWAAL Versus STATE OF UTTARAKHAND AND OTHERS	MANISH SINGH MEHRA PRAVEEN PATHAK	C.S.C.
6	WPMS/3385/2024	H D F C ERGO GENERAL INSURANCE CO LIMITED AND ANOTHER Versus KEDARMAL GARG AND OTHERS	BHARAT TEWARI PULAK AGARWAL	
		WITH IA/1/2024 FOR STAY APPLICATION		
7	WPMS/3387/2024	MASTRAM BHATT Versus STATE OF UTTARAKHAND AND OTHERS	ALOK MAHRA	C.S.C.

WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

8 WPMS/3526/2024 BHARAT HEAVY ELECTRICAL LIMITED AND ANOTHER  
Versus  
NAKLI RAM (DECEASED) AND OTHERS  
BIRENDRA SINGH ADHIKARI  
ANJALI BHARGAVA C.S.C.

9 WPMS/3580/2024 JAGDISH BALLABH  
Versus  
STATE OF UTTARAKHAND AND OTHERS  
AMIT KAPRI CHANDRA MAULI SHAH ALOK KUMAR PANDEY  
C.S.C.

WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

10 WPMS/3600/2024 JAGDISH CHANDRA KARNATAK  
Versus  
ASSISTANT COLLECTOR I SUB DIVISIONAL MAGISTRATE NAINITAL AND OTHERS  
ISHWAR BISHT  
ANJALI BHARGAVA C.S.C.

11 WPMS/3645/2024 DALVEER KAUR AND OTHERS  
Versus  
SHIVDEV SINGH AND ANOTHER

B D PANDE

WITH  
IA/1/2024 FOR STAY APPLICATION

12 WPMS/3664/2024 ANIL KUMAR AND OTHERS  
Versus  
STATE OF UTTARAKHAND AND OTHERS  
BHUPENDRA PRASAD DEEPAK KUMAR PAL  
C.S.C. RAJAT MITTAL (FOR CAVEATOR)

WITH  
IA/1/2024 FOR STAY APPLICATION

13 WPMS/3665/2024 KISHOR SINGH RAWAT  
Versus  
STATE OF UTTARAKHAND AND ANOTHER  
LOKENDRA DOBHAL PRATUL KUMAR DEVANG DOBHAL  
C.S.C.

WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

14 WPMS/3707/2024 VASTU HOUSING FINANCE CORPORATION LIMITED  
Versus  
CHIEF JUDICAIL MAGISTRATE AND OTHERS  
RAHUL JAISWAL TANYA KAPOOR SUMIT JOSHI

15 C447/1/2025 MEENAKSHI RAJPUT  
Versus  
KAPIL DEV RAJPUT  
KURBAN ALI

WITH  
IA/1/2025 FOR STAY APPLICATION

16 C24/3/2025 ANITA  
Versus  
ASHOK PRASAD MAMGAIN  
M C PANT ANUPRIYA KUKRETI

WITH

## IA/1/2025 FOR STAY APPLICATION

17	WPMS/3/2025	UMESH Versus MAHENDRA KUMAR	VINAY BHATT MOHD SHAFY	
	WITH IA/1/2025 FOR STAY APPLICATION			
18	WPMS/6/2025	HANEEFA AND OTHERS AND OTHERS Versus DEPUTY DIRECTOR OF CONSOLIDATION HARDWAR AND OTHERS	MOHD MATLUB	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
19	WPMS/26/2025	ANOOP KUMAR AHLUWALIA Versus DEPUTY DIRECTOR OF CONSOLIDATION HARIDWAR AND OTHERS	NEHA GUPTA DEVNASHI JOSHI	DEVESH SAINI C.S.C. RAJENDRA SINGH AZAD (FOR CAVEATOR)
	WITH IA/1/2025 FOR STAY APPLICATION			
20	WPMS/27/2025	ANOOP KUMAR AHLUWALIA Versus DEPUTY DIRECTOR OF CONSOLIDATION HARIDWAR AND OTHERS	NEHA GUPTA DEVNASHI JOSHI	DEVESH SAINI C.S.C. RAJENDRA SINGH AZAD (FOR CAVEATOR)
	WITH IA/1/2025 FOR STAY APPLICATION			
21	WPMS/57/2025	BIJENDRA KUMAR AND OTHERS Versus KESHAV VERMA ALIAS ASHOK KUMAR AND ANOTHER	NIKHIL SINGHAL	
	WITH IA/1/2025 FOR STAY APPLICATION			
22	WPMS/58/2025	PRADEEP KUMAR Versus SADHNA VERMA	D S NEGI SIDDHARTHA SINGH	
	WITH IA/1/2025 FOR STAY APPLICATION			
23	WPMS/92/2025	LALITESHWAR SINGH GULERIA Versus BALESHWAR SINGH GULERIA AND OTHERS	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	
	WITH IA/1/2025 FOR STAY APPLICATION			
24	WPMS/93/2025	M/S M B L INFRASTRUCTURE LTD Versus PUBLIC WORKS DEPARTMENT GOVERNMENT OF UTTARAKHAND	HARI MOHAN BHATIA	C.S.C.
25	WPMS/110/2025	NARAYAN DATT JOSHI Versus	B S KORANGA	C.S.C.

STATE OF UTTARAKHAND AND  
OTHERS

WITH  
IA/1/2025 FOR STAY APPLICATION

26	WPMS/123/2025	SHAMA Versus SHIVANI KASHYAP AND OTHERS	PIYUSH GARG	SANJAY BHATT AKSHAY PRADHAN (FOR CAVEATOR)
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WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

27	WPMS/125/2025	M/S REALTECH PVT LTD Versus GAJENDRA SINGH RAWAT AND OTHERS	DHARMENDRA BARTHWAL HIMANSHU YADAV	C.S.C.
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WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

28	WPMS/126/2025	SHOBHIT MATHUR AND OTHERS Versus USHA SHARMA AND ANOTHER	MENAKAA TRIPATHI	
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WITH  
IA/1/2025 FOR STAY APPLICATION

29	WPMS/128/2025	VIJAYANT JAISWAL Versus COMPETENT AUTHORITY SPECIAL LAND ACQUISITION OFFICER AND ANOTHER	GAGANDEEP KALRA PRIYANKA AGRAWAL	NARESH PANT C.S.C.
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30	WPMS/129/2025	KULDEEP SINGH SANDHU Versus COMPETENT AUTHORITY SPECIAL LAND ACQUISITION OFFICER AND ANOTHER	GAGANDEEP KALRA PRIYANKA AGRAWAL	NARESH PANT C.S.C.
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31	WPMS/130/2025	SUKHPAL Versus GRAM SABHA KANHEWALI RAISINGH	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	ANJALI BHARGAVA C.S.C.
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WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

32	WPMS/134/2025	NIRMALA DEVI Versus BILAP	KAILASH CHANDRA NAGESH AGGARWAL	
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WITH  
IA/1/2025 FOR STAY APPLICATION

33	WPMS/136/2025	AJEET KUMAR Versus COMPETENT AUTHORITY SPECIAL LAND ACQUISITION OFFICER AND ANOTHER	GAGANDEEP KALRA PRIYANKA AGRAWAL	NARESH PANT C.S.C.
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34	WPMS/140/2025	LALIT MOHAN JOSHI AND OTHERS	SURESH CHANDRA	C.S.C.
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Versus  
STATE OF UTTARAKHAND AND  
OTHERS

BHATT

WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

**\* FRESH CASES AS DEFECTIVE \***

35 C24/116/2024 MANJU DEVI Versus JAGDISH SINGH  
PAN SINGH BISHT

36 WPMS/1988/2024 UTTARAKHAND GRAMIN BANK Versus MAHENDRA C.S.C.  
SINGH RAWAT  
ADDITIONAL COLLECTOR FIRST  
DEHRADUN AND OTHERS

WITH  
IA/1/2024 FOR STAY APPLICATION

WITH  
IA/1/2024 FOR STAY APPLICATION  
IA/2/2025 FOR EXEMPTION APPLICATION

37 WPMS/88/2025 MUNDER SINGH AND OTHERS Versus MOHD SAFDAR C.S.C.  
MS. SADAF  
STATE OF UTTARAKHAND AND  
OTHERS

WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

**\* JUST AFTER FRESH MATTERS \***

38 WPMS/2164/2019 SHEKBUDDHU JIMMI Versus GAURAV SINGH  
PREM KISHORE UNIYAL AND  
OTHERS

39 WPCRL/802/2021 SAHAB SINGH Versus S K MANDAL G.A.  
SHOBHIT BATRA  
STATE OF UTTARAKHAND AND  
OTHERS

40 WPCRL/803/2021 DHEERAJ SINGH Versus DINESH G.A.  
GAHATORI  
STATE OF UTTARAKHAND AND  
OTHERS

41 WPCRL/804/2021 GAJENDRA GAUR AND OTHERS Versus TANUJ SEMWAL HARJEET SINGH  
(FOR CAVEATOR)  
STATE OF UTTARAKHAND AND G.A.  
OTHERS

42 WPCRL/805/2021 MANOJ SINGH NEGI Versus PAWAN MISHRA G.A.  
STATE OF UTTARAKHAND AND  
OTHERS

WITH  
IA/1/2021 FOR STAY APPLICATION  
IA/2/2021 FOR EXEMPTION APPLICATION

43	WPCRL/806/2021	SURENDER SINGH SUKHEJA Versus STATE OF UTTARAKHAND  WITH IA/2/2021 FOR EXEMPTION APPLICATION IA/3/2021 FOR STAY VACATION APPLICATION IA/4/2021 FOR EXEMPTION APPLICATION	BHUWAN BHATT	BHUPESH KANDPAL G.A.
44	WPCRL/810/2021	NOOR MOHAMMAD AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	S R S GILL	G.A. ABHISHEK VERMA
45	WPCRL/811/2021	ASHA DEVI ALAIS ASHA KOHLI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	B M PINGAL	G.A.
46	WPCRL/823/2021	RAEES Versus STATE OF UTTARAKHAND AND OTHERS	PRANAV SINGH	G.A.
47	WPCRL/825/2021	PUSHPA BHARTI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY KUMAR	MANI KUMAR G.A.
48	WPCRL/826/2021	BABLESH KUMAR Versus STATE OF UTTARAKHAND	SANJAY KUMAR	MANI KUMAR G.A.
49	WPCRL/827/2021	FARMAN Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2021 FOR EXEMPTION APPLICATION	ADITYA PRATAP SINGH	G.A.
50	WPCRL/833/2021	SAHANA BEGUM AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ANURAG BISARIA SHIV PANDEY	RAKESH NEGI G.A.
51	WPCRL/889/2021	ASHU BOHARA Versus STATE OF UTTARAKHAND AND OTHERS	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI VIPUL SHARMA	GAURAV SINGH G.A.
52	WPCRL/891/2021	SATPAL SUNEJA Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2021 FOR INTERIM RELIEF APPLICATION IA/2/2021 FOR EXEMPTION APPLICATION IA/3/2022 FOR STAY VACATION APPLICATION	SONIYA CHAWLA	G.A.

53	WPCRL/898/2021	RAJESH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	TAJHAR QAYYUM D C S RAWAT	G.A.
54	WPCRL/901/2021	CHANDRA BHAN SAINI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	TARUN PRAKASH SINGH TAKULI	G.A.
55	WPCRL/907/2021	ARJUN SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KUMAR SHARMA	G.A. ADITYA PRATAP SINGH
	WITH IA/1/2021 FOR EXEMPTION APPLICATION			
56	WPCRL/917/2021	RAKESH AGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	P C PETSHALI (FOR CAVEATOR) G.A. NARAYAN HAR GUPTA
	<b>* ORDER MATTERS (AFTER FRESH) *</b>			
57	C24/80/2024	MEENU SHARMA Versus HARISH CHANDRA BUDHLAKOTI	SUDHIR KUMAR CHAUDHARY	SAURAV ADHIKARI
	<b>* ADMISSION MATTERS (AFTER FRESH) *</b>			
58	WPSS/3693/2018	KULDEEP SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	SIDDHANT MANRAL, DHARMENDRA BARTH WAL	C.S.C.
	WITH CLMA/16714/2018 FOR INTERIM RELIEF APPLICATION CLMA/11455/2019 FOR STAY VACATION APPLICATION CONNECTED WITH			
58(1)	WPSS/3708/2018	ANUJ KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTH WAL SIDDHANT MANRAL	C.S.C.
	WITH CLMA/16902/2018 FOR INTERIM RELIEF APPLICATION CLMA/11452/2019 FOR STAY VACATION APPLICATION CONNECTED WITH			
58(2)	WPSS/3709/2018	SANTOSH GIRI Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTH WAL SIDDHANT MANRAL	C.S.C.
	WITH CLMA/11451/2019 FOR STAY VACATION APPLICATION CONNECTED WITH			
58(3)	WPSS/3711/2018	MOHD. IKRAM	DHARMENDRA	C.S.C.

		Versus STATE OF UTTARAKHAND AND OTHERS	BARTHWAL SIDDHANT MANRAL	
	WITH CLMA/11454/2019 FOR STAY VACATION APPLICATION			
	CONNECTED WITH			
58(4)	WPSS/3712/2018	MALKHAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTHWAL SIDDHANT MANRAL	C.S.C.
	WITH CLMA/16924/2018 FOR INTERIM RELIEF APPLICATION CLMA/11457/2019 FOR STAY VACATION APPLICATION			
	CONNECTED WITH			
58(5)	WPSS/3713/2018	VINOD KUMAR Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY (REVENUE) AND OTHERS	DHARMENDRA BARTHWAL SIDDHANT MANRAL	C.S.C.
	WITH CLMA/11449/2019 FOR STAY VACATION APPLICATION			
	CONNECTED WITH			
58(6)	WPSS/3714/2018	MUNISH KUMAR DIKSHIT Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTHWAL SIDDHANT MANRAL	C.S.C.
	WITH CLMA/11453/2019 FOR STAY VACATION APPLICATION			
	CONNECTED WITH			
58(7)	WPSS/3715/2018	RAKESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTHWAL SIDDHANT MANRAL	C.S.C.
	WITH CLMA/11448/2019 FOR STAY VACATION APPLICATION			
59	WPSS/2031/2019	RAJKUMUD PATHAK AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C.
	CONNECTED WITH			
59(1)	WPSS/2142/2019	RAVENDRA SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C.
	CONNECTED WITH			
59(2)	WPSS/2428/2019	BHANU PRATAP SINGH RATHORE AND OTHERS Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND	NIRANJAN BHATT VINAY KUMAR	C.S.C.



## OTHERS

## CONNECTED WITH

- 59(3) WPSS/2438/2019 SUDHIR KUMAR AND OTHERS  
Versus  
STATE OF UTTARAKHAND  
THROUGH SECRETARY SCHOOL  
EDUCATION AND OTHERS  
NIRANJAN  
BHATT  
VINAY KUMAR  
C.S.C.
- 59(4) WPSS/2665/2019 SHANE E KARIM SIDDIQUI AND  
OTHERS  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS  
JAI GOPAL  
VINAY KUMAR  
C.S.C.
- 60 WPSS/920/2020 SUNIL KUMAR BHAGAT  
Versus  
CHANCELLOR GURUKUL KANGRI  
VISHWAVIDHYALAYA HARIDWAR  
AND OTHERS  
TAPAN SINGH  
MONIKA PANT  
ADITYA SINGH

## WITH

IA/12111/2021 FOR MISCELLANEOUS APPLICATION  
IA/12112/2021 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE  
IA/12113/2023 FOR MISCELLANEOUS APPLICATION

- 61 WPMS/2234/2024 BHARAT HEAVY ELECTRICALS  
LIMITED BHEL AND ANOTHER  
Versus  
RAJENDRA SINGH ALIAS  
RAJENDRA AND OTHERS  
BHAVYA  
SHARMA  
LALIT BELWAL  
ABHILASHA  
BELWAL  
ASHISH BELWAL  
VINAY BHATT  
VINAY BHATT  
MOHD SHAFY

## WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

**\* OLD MATTERS \***

- 62 WPMS/2132/2008 OIL AND NATURAL GAS  
COMMISSION LTD  
Versus  
SHRI GOVIND RAM BAHUGUNA  
DINESH  
GAHTAORI  
KAMLESH  
LOHANI  
INDU SHARMA  
JAGDISH BISHT  
B S NEGI
- 63 WPMS/251/2009 NARENDRA SINGH  
Versus  
MEGH RAJ AND OTHERS  
PARIKSHIT SAINI  
RAJVEER SINGH  
RAMESH  
CHANDRA SAINI  
TAPAN SINGH  
SACHIN  
PANWAR  
NIKHIL SINGHAL  
SUNIL CHANDRA  
KULDEEP S.  
RAWAL  
HARSHIT  
SANWAL  
P.S.BISHT  
B.D.PANDE  
CHANDRA  
SHEKHAR

ASAD  
P.S. BISHT  
A.K. SHARMA  
RAVINDER  
KUMAR  
SIDDHARTHA  
SINGH  
B.S. ADHIKARI,  
B.D. PANDE, H.C.  
PATHAK,  
A.K.SHARMA

WITH

IA/17159/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IA/17160/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IA/17161/2024 FOR MISCELLANEOUS APPLICATION WITH REPLY  
IA/17164/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

63(1)	WPMS/252/2009	NARENDRA SINGH Versus MEGH RAJ AND OTHERS	RAJVEER SINGH RAMESH CHANDRA SAINI TAPAN SINGH	SACHIN PANWAR NIKHIL SINGHAL SUNIL CHANDRA KULDEEP S. RAWAL HARSHIT SANWAL P.S.BISHT B.D.PANDE CHANDRA SHEKHAR P.S. BISHT SIDDHARTHA BISHT SIDDHARTHA SINGH
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WITH

IA/17156/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IA/17157/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IA/17161/2024 FOR MISCELLANEOUS APPLICATION

64	WPMS/1674/2010	ARUN KUMAR SHARMA Versus SRI KRISHNA KUMAR SHARMA AND OTHERS	VIVEK PATHAK ARVIND VASHISTH	TAPAN SINGH
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WITH

MCC/10360/2024 FOR RESTORATION APPLICATION  
IA/10361/2024 FOR DELAY CONDONATION APPLICATION  
IA/10362/2024 FOR SUBSTITUTION APPLICATION  
IA/10363/2024 FOR SETTING ASIDE ABATEMENT APPLICATION

65	WPMS/2849/2014	RAKESH KUMAR Versus EXECUTIVE OFFICER, NAGAR PALIKA PARISHAD MANGLORE AND ANOTHER	P. S. BISHT KULDEEP S. RAWAL SIDDHARTHA SINGH	MANISH ARORA DAVESH BISHNOI
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**\* ORDERS ON APPLICATIONS \***

66	MCC/3/2025 FOR REVIEW APPLICATION IA/4/2025 FOR DELAY CONDONATION APPLICATION IN WPSS/1897/2022	VINOD KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	C.S.C.
67	IA/3/2024 FOR URGENCY APPLICATION IA/4/2025 FOR URGENCY APPLICATION IN WPMS/1997/2023	MANJULA MUKHERJEE Versus MITHU MUKHERJEE AND OTHERS	KAUSHAL PANDEY HARSH VARDHAN DHANIK	NIKHIL SINGHAL IMRAN ALI KHAN
68	MCC/2/2025 FOR REVIEW APPLICATION IN ARBAP/7/2024	RAJENDRA MIMANI Versus POWER TRANSMISSION CORPORATION OF UTTARAKHAND LIMITED	INDU SHARMA GYANENDRA KUMAR SHARMA SANJEEV SAHAY HARSHIT SANWAL	VINAY KUMAR
69	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2024 FOR URGENCY APPLICATION IN BA1/1724/2024	SURESH KUMAR Versus STATE OF UTTARAKHAND	PRINCE CHAUHAN	GAURAV SINGH (FOR COMPLAINANT) G.A.
70	IA/1/2024 FOR INTERIM RELIEF APPLICATION MCC/2/2024 FOR RESTORATION APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN WPMS/2099/2024	VIR KRISHAN SHARMA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHASHANK PANDEY AKSHAY PRADHAN SANKALP CHATURVEDI	MONIKA PANT DR AMAN RAB C.S.C.
71	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN WPMS/2211/2024	JAGMOHAN SINGH Versus KUBER SINGH AND OTHERS	VINAY BHATT MOHD SHAFY	ANJALI BHARGAVA
<b>* ORDER MATTERS *</b>				
72	BA2/295/2024	AKSHYA RAUT Versus STATE OF UTTARAKHAND	C K SHARMA MANISH KUMAR PANDEY NITIN TEWARI	G.A.

73 BA1/492/2024 ARVIND PANT GANESH G.A.  
Versus KANDPAL  
STATE OF UTTARAKHAND RAHUL  
ADHIKARI  
GULSHAN  
PANDEY

CONNECTED WITH

73(1) BA1/834/2024 ANAND SINGH MEHRA SHEETAL G.A.  
Versus SELWAL  
STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

**\* ADMISSION MATTERS \***

74 WPMS/6/2023 KAILASH CHANDRA PANDEY AND D S MEHTA HARI MOHAN  
OTHERS Bhatia (FOR  
Versus CAVEATOR)  
M/S GUJARAT AMBUJA EXPORTS  
LTD. AND ANOTHER

**\* FOR FINAL HEARING \***

75 WPCRL/546/2021 BHAJAN SINGH MANOKAM SHOBHIT  
Versus NAUTIYAL SAHARIA  
STATE OF UTTARAKHAND AND MOHD MATLOOB BHUPENDRA  
OTHERS SINGH BISHT  
G.A.

WITH

IA/5/2024 FOR DELAY CONDONATION APPLICATION

**NOTE : MENTIONED CASE**

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Causelists generated for Bench ID- 1033 and causlist ID- (1001) 08/01/2025 08:30:16 pm(274)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER 02

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**\* FRESH CASES FOR ADMISSION \***

1	CRLR/887/2024	JAGMOHAN PRASAD Versus LIPIKA BAHUGUNA AND OTHERS	NAVNISH NEGI	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
2	BA1/2569/2024	RAFI AHMED Versus STATE OF UTTARAKHAND	SHEHNA HUSSAIN KARAN SINGH DUGTAL	G.A.
3	BA4/2/2025	HEERA MON Versus STATE OF UTTARAKHAND	MAYANK JOSHI	G.A.
4	SABA/2/2025	SHABANA Versus STATE OF UTTARAKHAND	PRAKASH CHANDRA	G.A.
5	CRLR/11/2025	GANESH GARIYA Versus STATE OF UTTARAKHAND AND ANOTHER	RAVI SEHGAL	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
6	BA2/12/2025	KSHITIJ CHAUDHARY Versus STATE OF UTTARAKHAND	ARJUN ARORA AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
7	ABA/13/2025	BALVINDER KAUR ALIAS RAJJO AND ANOTHER Versus STATE OF UTTARAKHAND	NISHANT KRISHNA ADHIKARI	G.A.
8	BA2/14/2025	SHIBBU Versus STATE OF UTTARAKHAND	SANDEEP ADHIKARI (LEGAL AID)	G.A.
	WITH IA/1/2025 FOR EXEMPTION APPLICATION			

9	CRLR/15/2025	LAKSHYA TYAGI AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	MS. SADAF	G.A.
10	CRLR/18/2025	UDAY RAJ SINGH Versus STATE OF UTTARAKHAND AND ANOTHER  WITH IA/1/2025 FOR STAY APPLICATION	DIVYAMAN S SEN H C PATHAK	G.A.
11	BA1/18/2025	SAVEJ Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
12	BA1/19/2025	DEEPAK ALIAS HUDDA Versus STATE OF UTTARAKHAND	ANOOP JAISWAL	G.A.
13	CRLR/20/2025	NARENDRA SAHRAWAT Versus STATE OF UTTARAKHAND AND ANOTHER  WITH IA/1/2025 FOR COMPOUNDING APPLICATION IA/2/2025 FOR EXEMPTION APPLICATION IA/3/2025 FOR BAIL APPLICATION	GAURAV SINGH	SUBHASH JOSHI G.A.
14	ABA/20/2025	MOINUDDIN Versus STATE OF UTTARAKHAND	SANJEEV KUMAR SAH LOCHAN SAH	G.A.
15	CRLR/24/2025	SHAHNAWAZ Versus MOBINA  WITH IA/1/2025 FOR STAY APPLICATION	MOHIT KUMAR KASHYAP SHOBHA MEHRA ANUJ SINGH KUNJWAL	
16	ABA/43/2025	JAGROOP SINGH Versus STATE OF UTTARAKHAND	MILIND RAJ S R S GILL KUNDAN SINGH	G.A.
17	ABA/44/2025	VISHU GIRI Versus STATE OF UTTARAKHAND	RAJ KUMAR SINGH PRAMOD KUMAR	G.A.
18	ABA/45/2025	MAHENDRA SINGH AND OTHERS Versus STATE OF UTTARAKHAND  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	HARSHPAL SEKHON	G.A.
19	ABA/46/2025	DEVENDRA PRAKASH ALIAS DEVENDRA PRAKASH BAHUGUNA Versus	NALIN SAUN	G.A.

		STATE OF UTTARAKHAND		
20	ABA/47/2025	TRIVENDRA SINGH PALNI Versus STATE OF UTTARAKHAND	B M PINGAL	G.A.
21	BA1/47/2025	PARSHANT ALIAS SUNNY Versus STATE OF UTTARAKHAND	ALOK KUMAR	G.A.
22	BA1/48/2025	PAPPU Versus STATE OF UTTARAKHAND	PRINCE CHAUHAN	G.A.
23	ABA/48/2025	GAURAV SINGH Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
24	BA1/49/2025	ADITYA Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S R S GILL	G.A.
25	ABA/49/2025	RAHUL Versus STATE OF UTTARAKHAND	RAJAT MITTAL	G.A.
26	BA1/50/2025	RIHAN Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
27	ABA/50/2025	RAJESH SHARMA AND OTHERS Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI	G.A.
28	ABA/51/2025	NEERAJ KUMAR Versus STATE OF UTTARAKHAND	B S ADHIKARI MUKUL S DANGI	G.A.
29	BA1/51/2025	HARSH PANWAR Versus STATE OF UTTARAKHAND	AKSHAY PRADHAN	G.A.
30	BA1/52/2025	MOHSIN Versus STATE OF UTTARAKHAND	SHARIQ KHURSHID	G.A.
31	ABA/52/2025	AHSAAN Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
32	BA1/53/2025	DEEPAK SAINI Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI	G.A.
33	ABA/53/2025	SEHRAJ Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
34	ABA/54/2025	KURBAAN Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.

35	BA1/54/2025	CHANDRAPAL Versus STATE OF UTTARAKHAND	ABHISHEK VERMA	G.A.
36	ABA/55/2025	SUTANA Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
37	BA1/55/2025	SHADAB Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
38	BA1/56/2025	TALIB KHAN Versus STATE OF UTTARAKHAND	PRAMOD KUMAR RAJ KUMAR SINGH	G.A.
39	ABA/56/2025	ASLAM Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
40	BA1/57/2025	RAJESH KUMAR Versus STATE OF UTTARAKHAND	SHOBHA MEHRA R C TAMTA	G.A.
41	ABA/57/2025	SANDEEP KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	BHARAT SINGH JASMEET KAUR	G.A.
42	ABA/58/2025	SANDEEP KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	BHARAT SINGH JASMEET KAUR	G.A.
43	BA1/58/2025	AYUSHMAN Versus STATE OF UTTARAKHAND	MS.SADAF	G.A.
44	ABA/59/2025	KUSH PANDEY Versus STATE OF UTTARAKHAND  WITH IA/1/2025 FOR MISCELLANEOUS APPLICATION	MANISHA BHANDARI SHASHWAT SIDHANT ISHITA DHAILA DHRUV CHANDRA	G.A.
45	BA1/59/2025	SUNIL ALIAS SONU Versus STATE OF UTTARAKHAND	ABHISHEK VERMA	G.A.
46	BA1/60/2025	BIRAMPAL Versus STATE OF UTTARAKHAND	VAIBHAV SINGH CHAUHAN NAINA MITTAL	G.A.
47	BA1/61/2025	ARUN KUMAR AND ANOTHER	SHEHNA	G.A.



		Versus STATE OF UTTARAKHAND	HUSSAIN KARAN SINGH DUGTAL	
48	BA1/62/2025	DURGESH PANT Versus STATE OF UTTARAKHAND	C K SHARMA YOGESH PANDEY	G.A.
<b>* TIME BARRED (FRESH CASES) *</b>				
49	CRLR/978/2024	NARAYAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP ADHIKARI (LEGAL AID	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR IA/2/2024 FOR EXEMPTION APPLICATION			
50	CRLR/17/2025	KANIKA Versus STATE OF UTTARAKHAND	SONIKA KHULBE NITIN BHASIN SHIV PANDE	G.A.
	WITH IA/1/2025 FOR DELAY CONDONATION APPLICATION			
<b>* ORDER MATTERS (AFTER FRESH) *</b>				
51	BA1/26/2025	TARUN VIDHIYARTHI Versus STATE OF UTTARAKHAND	GIRISH KUMAR ARYA PARANTAP SINGH	G.A.
52	BA1/32/2025	VISHAL CHAUDHARY Versus STATE OF UTTARAKHAND	MUKUL SINGH DANGI (LEGAL AID)	G.A.
	WITH IA/1/2025 FOR EXEMPTION APPLICATION			
<b>* ORDERS ON APPLICATIONS *</b>				
53	IA/1/2025 FOR WITHDRAWAL IN CRLR/752/2023	SMT MANPREET KAUR Versus STATE OF UTTARAKHAND AND ANOTHER	KAUSHAL SAH JAGATI DHEERAJ JOSHI AISHWARYA THAPLIYAL ABHISHEK VERMA	P.C.PETSHALI G.A.
54	IA/1/2025 FOR SHORT TERM BAIL APPLICATION IN BA1/2556/2024	BHAGWATI PRASAD Versus CENTRAL BUREAU OF INVESTIGATION CBI	RAVI JOSHI RAJENDRA KOTIYAL GAURAV KANDPAL	PIYUSH GARG
<b>* ORDER MATTERS *</b>				
55	BA1/1157/2023	JAGDISH CHALUNE Versus	MILIND RAJ KUNDAN SINGH	G.A.

WITH

IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

IA/2/2024 FOR URGENCY APPLICATION

IA/3/2025 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

56 BA1/2344/2024 AJAY GAURAV SINGH G.A.  
Versus  
STATE OF UTTARAKHAND

CONNECTED WITH

56(1) BA1/2167/2024 LAKHAN ALIAS LAKKI ALIAS GAURAV SINGH G.A.  
LAKHAN  
Versus  
STATE OF UTTARAKHAND

CONNECTED WITH

56(2) BA1/2169/2024 MONU ALIAS SONU GAURAV SINGH G.A.  
Versus  
STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

57 BA1/2377/2024 RAVINDER SINGH PRINCE G.A.  
Versus CHAUHAN  
STATE OF UTTARAKHAND (LEGAL AID)

WITH

IA/1/2024 FOR EXEMPTION APPLICATION

58 BA1/2566/2024 SHAHRUKH GAURAV SINGH G.A.  
Versus  
STATE OF UTTARAKHAND

59 BA1/2568/2024 SHAHRUKH ANSARI GAURAV SINGH G.A.  
Versus  
STATE OF UTTARAKHAND

\* **ADMISSION MATTERS** \*

60 CRLR/911/2024 MARUP ALIAS MAROOF SHUBHR G.A.  
Versus RASTOGI  
STATE OF UTTARAKHAND AND  
ANOTHER

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

\* **ORDERS ON APPLICATIONS (URGENCY)** \*

61 BA1/1947/2024 SHASHIKANT DUBEY MANISHA G.A.  
Versus BHANDARI  
STATE OF UTTARAKHAND DHRUV  
CHANDRA

WITH

IA/2/2024 FOR URGENCY APPLICATION

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